

1.	Hon'ble Mr. Justice D.N.Patel (Friday)	(Whole day)	Cont. (Cvl.), C.M.P:- Orders, Admission, Tied-up, Assigned matters & any matter not assigned before any Hon'ble Bench.
2	Hon'ble Mr. Justice H.C. Mishra (Thursday)	(2nd Half)	A.C.(SB).: - Orders, Admission & Hearing Tied-up & Assigned matters.
3	Hon'ble Mr. Justice Aparesh Kumar Singh (Monday to Wednesday) (Thursday & Friday)	(Whole day) (Whole day)	WPS grouping (Dismissal, Termination, Punishment, Retiral Benefit cum Pension, Suspension & Compassionate Appointment):- Fresh Filing, Order, Admission & Hearing. All Arbitration matters, WPC grouping (arising out of Arb. and Conciliation Act), Company Petitions, Company Appeals (SJ), Title Suits (arising out of Company matters), Testamentary Suits, Probate Cases and Original Criminal Miscellaneous cases (Arising out of Company matters), Cont. (Cvl.), C.M.P :- Orders, Admission & Hearing. All matters related to Fodder Scam:- Orders, Adm. & Hearing as well as Tied-up & Assigned matters and fixed cases of WPS matters.
4	Hon'ble Mr. Justice S. Chandrashekhar (Monday to Friday)	(Whole day)	WPC grouping (arising out of Suit matters):- Fresh Filing, Orders, Admission & Hearing. WPC grouping, Electricity matters:- Fresh Filing, Order, Adm., Hearing as well as Tied-up & Assigned matters. Cont.(C),CMP:-Orders & Adm.
5	Hon'ble Mr. Justice Amitav K. Gupta (Friday)	(Whole day)	M. A.(Year 2016 onwards), C.R., Tr. Pet.(Cv.), S.C.L.P: - Orders, Admission & Hearing as well as Tied up and Assigned matters.
6	Hon'ble Mr. Justice Pramath Patnaik (Monday to Wednesday) (Thursday) (Friday)	(Whole day) (Whole day) (Whole day)	WPS (except - Dismissal, Termination,Punishment, Retiral Benefit cum Pension, Suspension & Compassionate Appointment):- Fresh Filing, Order & Adm.(up to 2014). WPS (except - Dismissal, Termination, Punishment Retiral Benefit cum Pension, Suspension & Compassionate Appointment) (up to 2014):- Hearing. WPS (except - Dismissal, Termination, Punishment, Retiral Benefit cum Pension, Suspension & Compassionate Appointment):- Fresh Filing, Orders & Adm.(up to 2014) as well as tied & assigned matters. Cont.(C),CMP:-Orders & Admission.

7	Hon'ble Mr. Justice Sujit Narayan Prasad (Monday to Friday)	(Whole day)	WPS (except - Dismissal, Termination, Punishment, Retiral Benefit cum Pension, Suspension & Compassionate Appointment):- Fresh Filing, Orders, Admission & Hearing(Year 2015). Cr. Appeal (S.J),(Year 2009 to 2011): - Hearing (Tied up & Assigned matters on Friday.)
8	Hon'ble Mr. Justice Rongon Mukhopadhyay (Monday to Wednesday) (Thursday) (Friday)	(Whole day) (Whole day) (Whole day)	Cr. M. P., Tr. Pet.(Cr.): - Fresh Filing, Orders, Adm. & Stay matters. Cr. Rev. (2008 onwards) :- Fresh Filing, Orders & Admission. Cr. Rev.(2008 onwards) & Cr. M. P., :- Hearing. Criminal Writ matters:- Fresh Filing, Orders, Adm., Hearing & Stay matters as well as Tied up & Assigned matters.
9	Hon'ble Mr. Justice Ratnaker Bhengra (Thursday) (Friday)	(2nd Half) (Whole day)	Cr. Appeal (S.J),(upto Year 2003): - Hearing as well as Tied up & Assigned matters. Cr. Appeal (S.J),(upto Year 2003): - Hearing as well as Tied up & Assigned matters.
10	Hon'ble Mr. Justice Ananda Sen (Monday to Friday)	(1st half) (2nd half)	B.A. matters:- Orders & Admission. Cr. Appeal (S.J),(Year 2007): - Hearing. (Tied up & Assigned matters on Friday.)
11	Hon'ble Mr. Justice Anant Bijay Singh (Monday to Thursday) (Friday)	(Whole day) (Whole day)	A. B. A.:- Orders & Admission. Cr. Rev.(up to 2007), Acq. Appeal (SJ), :- Orders, Adm. & Hearing. All Election petition:- Orders, Adm. & Hearing. A. B. A.:- Orders & Admission. Cr. Rev.(up to 2007), Acq. Appeal (SJ), :- Orders, Admission as well as Tied-up & Assigned matters.
12	Hon'ble Mr. Justice Dr. S. N. Pathak (Monday to Wednesday) (Thursday) (Friday)	(Whole day) (Whole day) (Whole day)	WPS (except - Dismissal, Termination, Punishment, Retiral Benefit cum Pension, Suspension & Compassionate Appointment):- Fresh Filing, Orders & Adm. (2016 onwards). WPS (except - Dismissal, Termination, Punishment, Retiral Benefit cum Pension, Suspension & Compassionate Appointment) (2016 onwards):- Admission & Hearing. WPS, (except - Dismissal, Termination, Punishment, Retiral Benefit cum Pension, Suspension & Compassionate Appointment):- Fresh Filing, Orders & Adm. (2016 onwards) as well as Tied-up & Assigned matters. Cont.(C), CMP:- Orders & Adm.

13	Hon'ble Mr. Justice Rajesh Shankar (Monday & Tuesday) (Wednesday) (Thursday) (Friday)	(Whole day) (Whole day) (Whole day) (Whole day)	WPC (2016 onwards) & WPL:-Fresh Filing (except WPC- Suit matters). WPC (2016 onwards) & WPL:-Orders & Admission (except WPC - Suit matters). WPC (2013 onwards) & WPL:- Hearing. WPC (2016 onwards) & WPL:-Orders, Admission as well as Tied up and Assigned matters (except WPC - Suit matters).
14	Hon'ble Mr. Justice B.B. Mangalmurti (Friday)	(Whole day)	P. C. Act except B.A.:- Orders, Adm., Hearing Stay matters as well as Tied up & Assigned matters.
15	Hon'ble Mr. Justice Anil Kumar Choudhary (Monday to Friday)	(Whole day)	Cr. Appeal (S.J), :- Orders & Admission Cr. Appeal (S.J):- Hearing(2006, 2008 & 2012 onwards). M. A., F. A. & S. A. (up to 2012):- Orders, Admission & Hearing. (Tied up & Assigned matters on Friday.)
16	Hon'ble Mr. Justice Rajesh Kumar (Monday to Friday)	(Whole day)	M. A. . (Year 2013 to 2015), F. A., S.A. (2013 onwards):- Orders, Admission & Hearing. (Tied up & Assigned matters on Friday.)
17	Hon'ble Mrs. Justice Anubha Rawat Choudhary (Monday to Friday)	(Whole day)	WPC (up to 2015):- Fresh Filing, Orders, Admission. (except WPC - Suit matters). WPC (up to 2012):- Hearing. (Tied up & Assigned matters on Friday.)
18	Hon'ble Mr. Justice Kailash Prasad Deo (Monday to Friday)	(Whole day)	Cr. Appeal (S.J) (Year 2004 & 2005) :- Hearing. (Tied up & Assigned matters on Friday.)

NOTE: - 1. ALL MOTIONS FOR URGENT/ ORDINARY LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER AS PER ROSTER.

2. LISTING OF CONT. (C), C.M.P CASES SHALL BE MADE, IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER HAS BEEN PASSED IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABE DUE TO SUPERANNUATION/TRANSFER ETC., THEN IN THAT CASE, SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OF THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED.

3. ALL MOTIONS WITH REGARD TO B. A. MATTERS MAY BE MENTIONED BEFORE **HON'BLE MR. JUSTICE ANANDA SEN.**

4. ALL MOTIONS WITH REGARD TO A. B. A. MATTERS MAY BE MENTIONED BEFORE **HON'BLE MR. JUSTICE ANANT BIJAY SINGH.**